

**DIVISION BENCH**

**O-139**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1759(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> JANUARY, 2021, 10:30 A.M**

Name of the Company	INCOME TAX OFFICER Vs. ROC W.B & TRIALA DEALERS PVT.LTD		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel/AR appeared through video conference:**

**ORDER**

No representation on behalf of the parties.

List this matter on **18/03/2021**.

**Harish Chander Suri  
Member (T)**

**Rajasekhar V.K.  
Member(J)**

vc